Title: The Minister of Rural Development and Minister of Panchayati Raj laid a statement regarding status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Rural Development on Demands for Grants (2010-11) pertaining to the Department of Rural Development, Ministry of Rural Development.

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): I beg to lay the statement on the status of implementation of recommendations contained in the Ninth Report of the Standing Committee on Rural Development (Department of Rural Development) (2009-2010) (15th Lok Sabha) in pursuance of the Direction of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin - Part-II dated September 01, 2004.

The Ninth Report of the Standing Committee on Rural Development (15th Lok Sabha) was presented to the Lok Sabha on *16th* April, 2010. The Report relates to the examination of Demands for Grants of the Ministry of Rural Development (Department of Rural Development) for the year 2010-11. Action Taken Report on the recommendations/observations contained in the report of the Committee was sent to the Standing Committee on 30th September, 2010.

There are 36 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to the issues concerning the schemes for National Rural Employment Guarantee Act, Swaranjayanti Gram Swarozgar Yojana, Rural Housing, Pradhan Mantri Gram Sadak Yojana, Vigilance and Monitoring Committee and finalisation of BPL List, etc. for proper implementation of the programmes.

The present status of implementation of the various recommendations made by the Committee is indicated in the annexure to my Statement, which is laid on the Table of the House. I would request that this may be considered as read.